7 [THE MINISTER OF STATE IN THE MINISTRY OF EDUCATION (SHRI BHAGWAT JHA AZAD): (a) The services of 3,043 teachers were terminated 'in the recent teachers' strike but they have all been reinstated.

(b) The main demands of Delhi "Teachers were-

(i) Revision of pay scales,

(ii) Unified control of education.

(iii) Parity in service conditions.

"The pay scales of the Delhi School Teachers have already been revised. For the other two demands the Delhi Administration and the local bodies, who are primarily concerned, have to consider and come to an agreed decision, in the first instance.]

## JSB?AR\TION OF JUDICIARY FHOM EXECUTIVE

»149. SHRI MAHAVIR: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that the Metropolitan Council of Delhi passed <i resolution recommending to the Government of India the separation of Judiciary from Executive in Delhi, some time back; and

(b) what steps Government are taking to bring before Parliament a Bill with the above objective?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SHUKLA): (a) The Metropolitan Council of Delhi considered a Bill for the separation of judiciary from executive in Delhi, at its sitting held on 19th October, 1967, and recommended the same.

(b) The Union Territories (Separation of Judicial and Executive Functions) Bill, 1968, which provides for the separation of judicial and executive functions in all Union territories except Chandigarh, was introduced in

t [ ] English translation. ^Transferred from the 3rd May, OS68.

to Questions the Lok Sabha on the 26th April. 1968.

## TCONSTRUCTLON OF BORDER ROADS ALONG **RAJASTHAN'S FRONTIER**

\*243. PROF. SHANTILAL KOTHARI: Will the Minister of TRANSPORT AND SHIPPING be pleased to state:

(a) whether Government's attention has been drawn to the report in the Hindustan Times of 20th April, 1968 to the effect that little headway has been made in the programme for the construction of roads along Rajasthan's 650-mile long frontier with Pakistan;

(b) if so, what are the facte of the matter and what are the reasons for the delay in implementing the proposal;

(c) what steps are being taken by Government to implement the programme; and

(d) what are the full details of the border road construction sanctioned after the Indo-Pak conflict and so far executed?

THE DEPUTY MINISTER IN THE MINISTRY OF TRANSPORT AND SHIPPING (SHRI BHAKT DARSHAN): (a) to (d) A statement is placed <sup>on</sup> the table of the Sabha.

## STATEMENT

The total length included in the programme of Strategic Roads pertaining to Rajasthan, on the basi\* of the proposals of the State Government, is 1610 miles. This length • ia made up of:

920 miles of top priority (a) roads: and

(b) 690 miles of low priority roads. After a review made in June-July 1967, it was decided to concentrate attention on top priority' roads. Out of the 920 miles of top priority roads, work on 291 miles has been complet-

fTransferred from the 9th Maj, I 1968.